RAJYA SABHA

Revision of proceures to send experts abroad

- 5033. SHR1 BHAGAT RAM MANHAR; Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are taking a fresh look at the procedures to send experts and IT professionals abroad in view of harassment of the Indian IT professionals in Kuala Lampur, London and Netherland;
 - (b) if so, the details thereof;
- (c) whether Government, in consultation with the Ministry of HRD would revise the guidelines governing collaborations entered into by the Central universities and foreign educational institutions; and
 - (d) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) No. The question of taking a fresh look at procedures to send experts and IT professionals abroad does not arise as no such procedures exist. In fact, experts and IT professionals are not sent abroad by Government but go on individual contracts or through Consultancy firms. They have to comply with rules, regulations and procedures of employment and visa regulations of the recipient country.

(b) to (d) Does not arise

Money to Indian Terrorists

- 5034. SHRI MURLI DEORA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
 - (a) whether terrorists in India are getting money from abroad;
 - (b) if so, the names of the countries which are financing terrorists in India;
- (c) whether Government have taken up the matter with the Government of those foreign countries; and
 - (d) if so, the results achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGV1JAY SINGH): (a) Yes.

(b) to (d) Financial flows linked to terrorism normally occur through diverse and often deniable channels such as Hawala, which are difficult to trace back to specific countries. Government has taken up this matter with other